Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 27-01-2025 TO 31-01-2025

S. NO.	APPEAL NO .	FINAL ORDER NO./MISC ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
		FINAL ORDER NO.		
1	ST/51964/2019	F.O/59960/2024	21-01-2025	30-01-2025
2	ST/52595/2019	F.O/50061/2025	21-01-2025	30-01-2025
3	ST/52346/2018	F.O/50065/2025	21-01-2025	30-01-2025
4	ST/52913/2018	F.O/50067/2025	22-01-2025	30-01-2025
		MISC ORDER		
1	ST/52205/2018	M.O/50043-50044/2025	22-01-2025	30-01-2025
2	ST/54667/2023	M.O/50051/2025	21-01-2025	30-01-2025
3	ST/52065/2024	M.O/50066/2025	21-01-2025	30-01-2025
4	ST/52064/2024	M.O/50067/2025	21-01-2025	30-01-2025
5	ST/52480/2023	M.O/50068/2025	21-01-2025	30-01-2025

6.2.25

DEPUTY REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.